

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :"

UA.873, 874, 875 of 1993 UA.930, 932, 948 of 1993 UA.1250 and 1579 of 1993

Dt.of decision:5-11-194

Between:

T. Srinivesa Rao DA.873/93 UA.874/93 in. Henumenthe Rec 3. k.R. Parasuram 0A.875/93 4. V.V. Subbarayudu OA.930/93 5. K. Krishnamurthy DA.932/93 ٥. V. Subbanarasaiah DA.948/93 7. Y. Ramakrishna Reo UA.1250/93 an d 8. W. Morris GA. 1579/93

...Applicants

And

1. Union of India, Rep.by Secretary to Govt. of India, Min. of Communication New Delhi.

The Chairman,
Telecom, Commission Deptt.
of Telecommunications,
Sanchary Bhavan, New Delhi.

3. Astt. Director Leneral (TS) Min. of Communications Deptt. of Telecommunications Sanchar Bhavan, New Delhi.

4. Chief General Manager, Telecommunications, AP Circle, Hyderabad.

Common respondents in all the UAs.

Counsel forthe Applicants in all the above OAs

V. Venketesware Rao, Advocate.

Counsel for the Respondents in all the above OAS

M. V. Raghava Reddy, mSC for Central Government.

CORAM

HON. Justice Sri V. Neeledri Rao, Vice Chairman HON. Sri R. Rangarajan, Member (Admn.)

DAB 873/93, B74/93, 875/93, 930/93, 932/93, 948/93, 1250/93 and 1579/93

X AS PER HON'BLE JUSTICE SHRI V. NEELADRI RAO, VICE - CHAIRMAN X

Heard Shri V. Venkateswara Rao, learned Counsel for the Applicant and also Shri N.V. Raghava Reddy, learned standing counsel for the Respondents.

Contd......3/-

- 2. As the same point has arisen for consideration, that can be conveniently disposed of by a common order.
- All these applicants joined service asTelegraphists and then promoted as Traffic Supervisor which was All India seniority unit till 1979, Grade of Traffic Supervisor was made circle unit from 1979. Thus those who were working as Traffic Supervisors by 1979 were required to make options for allocation to the verious circle units and accordingly they were allotted to circle units.
- 4. Even before the grade of Traffic Supervisor was made circle unit, Shri Baleswara Singh and Shri P. Panjiara and Shri L.S.Shaw were promoted as STIs Group B on ad hoc basis. Allegation for these applicants that they were not offered ad hoc promotion by the dates of promotion of Sri Baleswara Singh Shri P. Panjiara and Shri L.S.Shaw as SIT Group B on ad hoc besis was not denied.
- as ASTI Group C with effect from 1984. Avenus for promotion from Traffic Supervisor ASTI Group C is to STI Group B which is All India seniority unit from the begining. Even after Traffic Supervisor/Astt Group C was made circle unit, all the officers in the said cadre in all the units of all the circles who are eligible may volunteer for consideration for promotion to the grade of STI
- 6. While the applicants in GA.1250/93 & 1579/93 were regularly promoted as STI Group 8 even prior to the date of the regular promotion of their junior Shri P. Panjiara, other applicants herein were regularly promoted as STI Group 8 earlier to the date of regular promotion of their junior Shri Baleswara Singh as STI Group 8.
- 7. The allegations for the applicantsin OA.1250/93 and

Contd....4/-

61-

UA. 1579/93 that their pay was more/equal to the pay of Shri Panjiara in the cadre of Traffic Supervisor, and the pay of the other applicantsherein was more/equal to the pay of Shri Beleswara Singh in the cadre & Traffic Supervisor mera not denied. Thus it is a case where the pay of the respective applicants was either more or equal to the pay of their respective junior Shri Baleswara Singh/Shri Panjiara on the cadres of Traffic Supervisor and thus pay in the cadre of STI Group B is less than the pay of their respective junior Shri Baleswara Singh/P. Panjiera as on the date of regular promotion of the letter to the first of STT Group B. An anomaly has arisen as Shri Baleswara Sing:/Shri Panjiara were promoted as STU Group 8 on ad hoc basis and their period of Service as STT Group B when they worked on ad hoc basis in that cadre was. belong taken into consideration for fixing their pay on their regular promotion as STL Group B.

It is true that by the date of promotion of these applicants as STA G oup B, their respective juniors were not in the same circle while they wereworking in the grade of Traffic Pupervisor/ASTL Group C. But it is a case where Shail Balesware Singh and Shri Panjiara were promoted on ad hoc basis to STI Group B even before the grade of Traffic Supervisor was made circle unit. Thus it is a case where the applicants were not offered promotion to STI Group 8 when it was offered on ad hoc besisto Shri Baleswere Singh and to Shri Panjiara. Then to question of denial of the offer of promotion when it was on ad hoc basis on the part of the applicants does not erise. The question as to whether the benefit of steppingup has to be given to a senior if the ad hoc promotion was given to junior after the lower post was made circle unit does not arise for consideration for disposal of these CAs and hence we do not deal with the same for disposal of these DAs.

9. We held in OA 974/93 & OA 1001/93 that if steppingup is not going to be allowed in the circumstances referred to herein which are similar in the CAs 974/93 & 1001/93, the same will be violative of article 14 of the Constitution of India.

For the reasons stated therein, we hold that the applicants in GA 1250/93 & 1579/93 have to be given themay equal to the pay of Shri Panjiara as on the date of his regular promotion to STE Group B on notional basis. Other applicants herein have to be given the pay equal to the pay of Shri Balesware Singh as on the date of his reg lar promotion to STI Group 8 on notional basis. We held in O&s 974/93 & 1001/93 that the applicants herein shouldbe given the monetar benefit from 3 yours prior to the date of filing of the respective CA. For the wesenes of aford Abounts in fitting it is a also have to be given the monetary benefit from 3 years prior to the date of filing of the respective OA.

These the sisposed of accordingly. No costs. 10 .

> CERTIFIED TO BE TRUE COPY Sd/- xx xx xx xx xx xx xx 08 - 02 - 1994. Court Officer Central Administrative iribunal Hyderabad Bench Hyderabad.

Ta

The secretary to Govt.of India., 1. Ministry of Communications, Union of India, New Delhi.

The Chairman, Telecom Commission, Dept.of Telecommunications, 2. Sancher Shavan, Naw delhi.

The Assistant Director General (TE) Ministry of Communications, Dept. of Telecommunications, Govt. of India, Sancher Bhaven, ND. The Chief General Manager, Telecommunications, .3. 4.

A.P.Circle, Hyderabad - 500 001.

Ene copy to Mr. V. Venketesmer Rao, Advocate, CAT, Hyd. One copy to Mr. N.V.Raghava Reddy, Addl.CGSC. CAT, Hyd. 5.

5.

Gne copy to Library, CAT, Hyd. 7.

Une Spare copy. 8.